

**In the National Company Law Tribunal, Jaipur**

**Item No. 122**

**CP No. (IB)-97/7/JPR/2019**

**UNDER SECTION 7 of IBC, 2016**

**In the matter of:**

**Yaduka Fianancial Services Limited .....Applicant/Petitioners**

**VS.**

**SNG Realestate Pvt. Ltd. ....Respondent**

**Order delivered on 01.08.2019**

**Coram: DR. POONDLA BHASKARA MOHAN, MEMBER (JUDICIAL)  
SH. RAGHU NAYYAR, MEMBER(TECHNICAL)**

For Petitioner (s) : Hitesh Mishra, Adv.

For Respondent(s) : None-appeared

**ORDER**

At the request of learned counsel for the applicant, post on 22.08.2019.

Sd-

**SH. RAGHU NAYYAR,  
MEMBER (TECHNICAL)**

Sd

**(DR. POONDLA BHASKARA MOHAN)  
MEMBER (JUDICIAL)**